

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

07

ORDER SHEET OF THE HEARING ON 4th JULY, 2024, 02:30 P.M.

CP (IB)/9/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	M/s Satnam Global Infraprojects Limited Vs Meghalaya Power Distribution corporation Limited
Under Section	U/s 9 of IBC, 2016

For Petitioner (s) :

For Respondent (s) :

ORDER

This is a new application filed U/s 9 of IBC, 2016. There is no appearance for the petitioner.
Matter adjourned to **12.07.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**Deep Chandra Joshi
Member (Judicial)**